

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**N REHABILITATION CENTRE IN HIMACHAL PRADESH .**

1032

Smt. Viplove Thakur

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :-

(a) whether Government has taken up any scheme or earmarked any funds for substance abuse rehabilitation centres in Himachal Pradesh;

(b) if so, the details thereof;

(c) whether Government received any scheme/proposal from various organizations in the State during the years 2007-08, 2008-09 and 2009-10 for the financial support in this regard;

(d) if so, the details thereof; and

(e) the reaction of Government thereto?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI D. NAPOLEON)

(a) & (b) Ministry of Social Justice & Empowerment has a "Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse" under which financial assistance is provided, inter-alia, to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies, Nehru Yuva Kendra Sangathan for running Integrated Rehabilitation Centre for Addicts (IRCAs) to provide composite/ integrated services for the rehabilitation for the addicts. The total Budget Allocation for 2010-11 is Rs.41.00 crore for the country including Himachal Pradesh.

(c) to (e) The details of project/ proposals received, assisted and amount released in the State of Himachal Pradesh during the years 2007-08, 2008-09 and 2009-10 are as follows: -

Sl.	Year	No. of proposals received	No. of project/ proposals assisted	Amount released (Rupees in lakhs)
1.	2007-08	5	3	20.04
2.	2008-09	7	2	11.51
3.	2009-10	5	3	14.19